

GOVERNMENT OF INDIA
MINISTRY OF HEAVY INDUSTRIES
LOK SABHA
UNSTARRED QUESTION NO. 2542
ANSWERED ON 19.12.2023

PROMOTION OF HYBRID AND ELECTRIC VEHICLES

2542. SHRI DULAL CHANDRA GOSWAMI:

Will the Minister of **HEAVY INDUSTRIES** भारी उद्योग मंत्री be pleased to state:

- (a) the percentage of hybrid and electric private vehicles in use in the country, State-wise including Bihar presently; and
- (b) the steps being taken by the Government to promote adoption of such vehicles among the public?

ANSWER
THE MINISTER OF STATE FOR HEAVY INDUSTRIES
(SHRI KRISHAN PAL GURJAR)

(a): Sir, as per the e-vahan portal (Ministry of Road Transport & Highways), the details regarding percentage of hybrid and electric vehicles in use in the country, State-wise including Bihar is at **ANNEXURE**.

(b): Sir, in order to promote adoption of electric vehicles (EVs) among the public, following three schemes have been formulated by the Ministry of Heavy Industries:

- i. Faster Adoption and Manufacturing of Hybrid and Electric Vehicles in India (FAME India): The Government notified Phase-II of FAME India Scheme initially for a period of 5 years w.e.f. 01st April, 2019 with a total budgetary support of Rs. 10,000 crores.
- ii. Production Linked Incentive (PLI) Scheme for Automobile and Auto Component Industry: The Government on 15th September, 2021 approved the PLI Scheme for Automotive Sector with a budgetary outlay of Rs. 25,938 crores. The scheme provides incentives up to 18% for electric vehicles.
- iii. Production Linked Incentive (PLI) scheme, 'National Programme on Advanced Chemistry Cells (ACC) Battery Storage': The Government on 12th May, 2021 approved PLI Scheme for manufacturing of ACC in the country with a budgetary outlay of Rs. 18,100 crore. The scheme envisages to establish a competitive ACC battery manufacturing set up in the country for 50 GWh. Additionally, 5GWh of niche ACC technologies is also covered under the Scheme.

Further, following initiatives have also been taken up by the Government of India to increase the use of electric vehicles in the country :-

- i. GST on electric vehicles and chargers/ charging stations for electric vehicles has been reduced to 5%.
- ii. Ministry of Road Transport & Highways (MoRTH) announced that battery-operated vehicles will be given green license plates and be exempted from permit requirements.
- iii. MoRTH issued a notification advising states to waive road tax on EVs, which in turn will help reduce the initial cost of EVs.

**Details regarding percentage of hybrid and electric vehicles in use in the country,
State-wise including Bihar**

S. N.	State Name	PETROL/ HYBRID	DIESEL / HYBRID	ELECTRIC (BOV)	Total Hybrid and Electric Vehicles	Total vehicles registered	Percentage
1	Andaman & Nicobar Island	224	0	203	427	1,64,545	0.26
2	Andhra Pradesh	13,236	43	77,527	90,806	1,75,05,720	0.52
3	Arunachal Pradesh	1,430	78	42	1,550	3,16,603	0.49
4	Assam	17,603	1,447	1,44,888	1,63,938	56,85,936	2.88
5	BIHAR	15,618	1,767	1,99,679	2,17,064	1,22,69,641	1.77
6	Chandigarh	7,227	658	10,540	18,425	8,67,160	2.12
7	Chhattisgarh	22,614	825	71,142	94,581	77,04,860	1.23
8	Delhi	59,686	16,826	2,57,527	3,34,039	1,44,60,715	2.31
9	Goa	7,335	732	16,139	24,206	12,55,635	1.93
10	Gujarat	60,840	21,017	1,69,802	2,51,659	2,37,66,435	1.06
11	Haryana	46,104	7,929	80,085	1,34,118	1,24,42,709	1.08
12	Himachal Pradesh	7,256	956	2,758	10,970	22,29,262	0.49
13	Jammu and Kashmir	5,971	1,247	15,302	22,520	21,33,669	1.06
14	Jharkhand	17,032	3,724	45,127	65,883	73,03,104	0.90
15	Karnataka	79,434	5,139	3,04,664	3,89,237	3,06,71,652	1.27
16	Kerala	52,841	10,231	1,24,900	1,87,972	1,71,68,726	1.09
17	Ladakh	466	14	74	554	46,207	1.20
18	Madhya Pradesh	16,124	118	1,25,920	1,42,162	2,19,68,090	0.65
19	Maharashtra	1,01,806	35,987	3,79,019	5,16,812	3,56,66,220	1.45
20	Manipur	1,204	158	1,254	2,616	5,61,727	0.47
21	Meghalaya	1,435	175	189	1,799	5,36,607	0.34
22	Mizoram	414	28	210	652	3,66,409	0.18
23	Nagaland	1,478	66	65	1,609	4,29,582	0.37
24	Odisha	23,463	2,085	80,966	1,06,514	1,09,92,937	0.97
25	Puducherry	3,017	591	5,473	9,081	13,55,265	0.67
26	Punjab	25,765	4,436	47,111	77,312	1,35,07,331	0.57
27	Rajasthan	31,938	9,310	2,17,939	2,59,187	1,97,49,532	1.31
28	Sikkim	237	92	19	348	1,13,883	0.31
29	Tamil Nadu	71,137	7,868	2,03,802	2,82,807	3,24,51,168	0.87
30	Tripura	609	56	17,515	18,180	7,45,050	2.44
31	UT of DNH and DD	1,385	360	424	2,169	3,84,227	0.56
32	Uttar Pradesh	72,684	14,929	6,87,924	7,75,537	4,56,97,028	1.70
33	Uttarakhand	8,877	2,796	55,609	67,282	37,98,202	1.77
34	West Bengal	25,413	5,280	75,974	1,06,667	1,56,64,579	0.68
	Grand Total	8,01,903	1,56,968	34,19,812	43,78,683	35,99,80,416	1.22

Note: 1- The details given are for digitized vehicle records as per centralized Vahan 4.

2- Data for Telangana, and Lakshadweep has not been provided as they are not in centralized Vahan 4.
